

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITIONS FOR SPECIAL LEAVE TO APPEAL (C) NOS. 7676 & 7678 OF 2013
(WITH PRAYER FOR INTERIM RELIEF)

STATE OF UTTARAKHAND & ORS. ETC ..PETITIONERS

-VERSUS-

RAM BAHADUR SINGH & ORS. ETC ...RESPONDENTS

OFFICE - REPORT

It is submitted that the above mentioned matters were listed before the Registrar's Court on 22.04.2014, when he was pleased to pass the following Orders:-

"SLP (C) No. 7676 of 2013

On behalf of respondent No.17, notice has been accepted by the learned Advocate, Mr. Amit, who has undertaken to file vakalatnama and counter affidavit by the next date. Complete set of the pleadings be served on the learned counsel within two weeks of which necessary proof be filed on record within a week and thereafter counter affidavit be filed within four weeks.

SLP No.7678 of 2013

The matter falls under the completed category. Further necessary orders to be passed as and when the other connected matters would become ready. List again on 31.7.2014."

SLP (C) No. 7676 of 2013

It is submitted that pursuant to above order no one has filed vakalatnama and memo of appearance on behalf of Respondent No.17 and no proof of serving copy of pleading has been filed. Neither A.D card nor unserved cover in respect of Respondent No. 17 has not been received till date.

Service is not complete on respondent Nos. 17.

SLP (C) No. 7678 of 2013

It is submitted that Respondent Nos. 6 to 11 have not filed counter affidavit.

Service is complete.

The matters above-mentioned are listed before the Registrar's Court with this Office Report.

Dated this the 30th day of July, 2014.

ASSISTANT REGISTRAR

Copy to:

Mrs. D. Bharathi Reddy, Adv.

Mr. R.P. Goyal, Adv.

ASSISTANT REGISTRAR